

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 498 /Admin. (Services)/2018

Dated: Allahabad: August 09, 2018

Subject: Regarding one day Seminar/ Workshop on PCPNDT Act for Chief Judicial Magistrates, Prosecuting Officers and District Nodal Officers of 25 districts of U.P at JTRI, UP, Lucknow.

Sir,

With reference to your letter No. WS/PCPNDT-3/2018-JTRI/1794 dated 26.07.2018 on the above subject, I am directed to say that the Hon'ble Court has been pleased to approve and nominate the officers mentioned in the enclosed list-'A' for one day Seminar/ Workshop on PCPNDT Act, for Chief Judicial Magistrates, Prosecuting Officers and District Nodal Officers scheduled on **10.09.2018** at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 498 (i)/Admin. (Services)/2018

dated: August 09 , 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Allahabad, Ambedkar Nagar, Auraiya, Bahraich, Balrampur, Barabanki, Basti, Bhadohi at Gyanpur, Etawah, Faizabad, Firozabad, Gonda, Hardoi, Jaunpur, Kanpur Nagar, Lakhimpur Kheri, Lucknow, Rae Bareli, Ramabai Nagar, Sant Kabir Nagar, Shahjahanpur, Sitapur, Shrawasti, Sultanpur and Unnao with the request to inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.
4. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**“Seminar/ Workshop on PCPNDT Act for Chief Judicial Magistrates,
Prosecuting Officers and District Nodal Officers (under PCPNDT Act) ”****Date: 10.09.2018****List of Chief Judicial Magistrate**

S.N.	Name Sri/ Smt./ Ms.	Designation	Place of Posting
1.	MITHILESH KUMAR TIWARI	Chief Judicial Magistrate	Allahabad
2.	BIRENDRA KUMAR	Chief Judicial Magistrate	Ambedkar Nagar
3.	RAM NET	Chief Judicial Magistrate	Auraiya
4.	PIYUSH SIDDHARTHA	Chief Judicial Magistrate	Bahraich
5.	RAHUL SINGH-I	Chief Judicial Magistrate	Balrampur
6.	SANJAY KUMAR YADAV-II	Chief Judicial Magistrate	Barabanki
7.	MANOJ KUMAR-I	Chief Judicial Magistrate	Basti
8.	RAM KARAN YADAV	Chief Judicial Magistrate	Bhadohi at Gyanpur
9.	KASHI PRASAD SINGH YADAV	Chief Judicial Magistrate	Etawah
10.	VARUN MOHIT NIGAM	Chief Judicial Magistrate	Faizabad
11.	ARVIND KUMAR YADAV-II	Chief Judicial Magistrate	Firozabad
12.	MANOJ KUMAR SIDDHU	Chief Judicial Magistrate	Gonda
13.	ABUBHAVA DWIVEDI	Civil Judge (Senior Division)	Hardoi
14.	RAHUL ANAND	Chief Judicial Magistrate	Jaunpur
15.	MOHAMMAD RAFI	Chief Judicial Magistrate	Kanpur Nagar
16.	PARASHU RAM	Civil Judge (SD)/ ACJM	Lakhimpur (Mohammadi)
17.	HIMANSHU DAYAL SRIVASTAVA	Spl. Chief Judicial Magistrate	Lucknow
18.	SMT. PRATIBHA NARAYAN	Chief Judicial Magistrate	Rae Bareli
19.	CHHANGUR RAM	Addl. Chief Judicial Magistrate	Ramabai Nagar
20.	SANJAY KUMAR GOND	Chief Judicial Magistrate	Sant Kabir Nagar
21.	KM. SHIKHA PRADHAN	Chief Judicial Magistrate	Shahjahanpur
22.	SMT. RASHMI SINGH	Chief Judicial Magistrate	Sitapur
23.	NIRANJAN KUMAR	Chief Judicial Magistrate	Shrawasti
24.	SMT. ASHA RANI SINGH	Chief Judicial Magistrate	Sultanpur
25.	SANTOSH KUMAR-II	Chief Judicial Magistrate	Unnao